

2. Contd of
HP


THE SCHEDULE
(See Rule 18(1))

RETURN OF ASSETS LIABILITIES ON FIRST APPOINTMENT AS ON THE 31 st
December, 1993.

1. Name of the Government servant (In block letter) :- R. K. Sharma
2. Service to which he belongs :- H.P. Higher Judicial Service
3. Total length of service upto date :- 5-12-1988
(i) In Non-Gazetted rank:
(ii) In Gazetted rank : 5-12-1988
4. Present post held and place of posting :- Sub. Judge cum S.D.M
Malagarh
5. Total annual income from all sources during the calendar year immediately preceding the 1st date of January, 1994. RS: 58788 = 4 to 31/94
Salary income w.e.f 1/93 to 31/94
6. Declaration: *Cum gratia* Case No HP-17-0004

I hereby declare that the return enclosed namely, Forms I to V, are complete, true and correct as on 31.12.93 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provision of Sub rule(1) of rule 18 of the Central Civil Service(Conduct) Rules, 1964.

Date: 10.5.94


Signature: Sub-Judge 1st Class
Malagarh

STATEMENT OF IMMOVALE PROPERTY ON FIRST APPOINTMENT AS ON THE : 31.12.93

S NO.	Description of property. Precise location (Name of Dist.) Division Taluka and Vill. in which the property is situated and also its Distinctive number etc.	Area of land (in case of land buildings.	Nature of land in case of land-est- property.	Extent of inter-est-	If not in own name, state in whole name held and his/her relationship if any, to the Govt. servant.	Date of acquisition.	How acquired whether by purchase has mortgage lease inheritance, gift or otherwise and name with detail of person persons from whom acquired address and connection of the Govt. servant if any, with the person/ persons concerned.	Value of property.	Particulars of sanction of prescribed authority if any.	Total annual income from the property.	Remarks.
2.											
	3.										
		4.									
			5.								
				6.							
					7.						
						8.					
							9.				
								10.			
									11.		
										12.	
											13.
	NIL						NIL			NIL	

Form No. II

STATEMENT OF LIQUID ASSETS ON FIRST APPOINTMENT/AS ON THE 31.12.93

Sr. No.	Description.	Name and address of Company, Bank etc.	Amount.	If not in own name, name and address or person in whose name held and his/her relationship with the Government servant.	Annual income derived.	Remarks.
1.	2.	3.	4.	5.	6.	7.
1	FDR	Bank of India	5365/-	Self	-	-
2	FDR	Shimla	29.7.1994	Self	-	-
3	NISC	Post Office Shimla	59616/- 14.1.1995	Self	-	-
4	NISC	Do	10,000/- 26.2.1996 500/- 11.2.1999	Self	-	-

FORM No. III

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT AS ON THE 31 ST December, 23.

Sr. No.	Description of items.	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case of articles purchased on hire-purchased or instalment basis.	If not in own name name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition.	Remarks.
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1.	2.	3.	4.	5.	6.
Colour T.V. Sofas, Frige Dying table Bedding Jewellers and other household articles and lands.	Approximately worth Rs. 50,000/-	Self	Bought from sonil	Before Service	

Form- IV.

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON FIRST APPOINTMENT/AS ON THE: 31.12.93

Sr. No.	Policy No. and date of policy.	Name of Insurance Company.	Sum insured/ date of maturity.	Amount of annual premium.	Type of provident Funds/GPF Nos.	Closing balance as last reported by the audit GPF account Nos. along with date of such balance	Contribution made by Accounts Officer sub-sequently.	Total	Remark:
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1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
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1	GPF	HP Govt.	Service Time	9552/-	GPF	21519/- as on 31.3.93	RS 781/- P.M	-	-
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2	Unit Trust of India	Unit Trust of India 10 years w.e.f 1992-93 & 1993-94	RS. 6000/- each After 6 years	-	-	After 10 years	-	-	-
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